NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.08.2018**

NAME OF THE PARTIES: Yashwant Co-Operative Bank Ltd. & The Chikhali Urban Co-Operative Bank Ltd.

v/s.

Simrut Foods & Hospitality Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

17. C.P. (IB)-1973 (MB)/2018

Counsel for both sides present. Counsel for the Petitioner is directed to file the translated copy of SARFAESI notice issued to the Respondent and also file the charge registered with the ROC.

At request, list this matter on 10.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/